

ITEM NO.103

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1392/2008

SUDHIR KUMAR JAIN

Appellant(s)

VERSUS

THE STATE OF RAJASTHAN

Respondent(s)

Date : 30-07-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s)

Mr. Snehasish Mukherjee, AOR

For Respondent(s)

Mr. R. Gopalakrishnan, AOR

Mr. Milind Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter tomorrow i.e. Wednesday, the 31st July, 2019.

(MAHABIR SINGH)
COURT MASTER

(NISHA TRIPATHI)
BRANCH OFFICER